

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. Nos. 462 & 463 of 2014 in
D.F.R. No. 2904 of 2014**

Dated : 16th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Spentex Industries Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Chinmoy Pradip Sharma
Mr. Sayan Ray**

ORDER

**I.A. Nos. 462 & 463 of 2014
*(Appl. for leave to file the Appeal & condonation of delay)***

Issue notice to the Respondents returnable on 14.01.2015. Dasti service is permitted.

Post the matter on **14.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/jps